

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE & FARMERS WELFARE
DEPARTMENT OF AGRICULTURE & FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 385
TO BE ANSWERED ON THE 21ST JULY 2026

ACTION PLANS UNDER SMAM

385. SHRI KESINENI SIVANATH:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the States have submitted annual action plans under Sub-Mission on Agricultural Mechanization (SMAM);
- (b) if so, the number of beneficiaries mentioned under the “Financial assistance to farmers for procurement of farm machinery and equipments on individual ownership basis” component of the scheme during the last five years, year-wise, State/UT-wise and particularly district-wise for the State of Andhra Pradesh;
- (c) whether any audit mechanisms have been conducted by State/Union Government to measure the implementation of this component under the scheme;
- (d) if so, the number of beneficiaries who have been benefited under the scheme during the last five years, year-wise, State/UT-wise and particularly district-wise for the State of Andhra Pradesh; and
- (e) if not, whether any audit will be conducted to measure the impact of the scheme?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE
कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

- (a), (b) & (d): States have submitted single consolidated Annual Action Plans (AAPs) covering all relevant schemes of the Department of Agriculture & Farmers Welfare (DA&FW), including the Sub-Mission on Agricultural Mechanization (SMAM).

The State-wise and year-wise number of beneficiaries during last five years under “Financial assistance to farmers for procurement of farm machinery and equipments on individual ownership basis” component of SMAM are indicated in Annexure-I. The district-wise allocation are decided at the State level and as per the information provided by the Department of Agriculture, Government of Andhra Pradesh, the district-wise details of beneficiaries of Andhra Pradesh are indicated in Annexure-II.

(c) & (e): Impact evaluation study of schemes is a standard, systematic process used to determine the long-term, direct, and indirect effects of policies, programs, or projects. The impact evaluation of SMAM was carried out as a part of study ‘Evaluation of CSS Schemes in Package 1 – Agriculture & Allied Sector’ under the aegis of the Development Monitoring and Evaluation Office (DMEO), NITI Aayog.

The study report released in 2025, provides an integrated assessment of various schemes including SMAM based on primary fieldwork across diverse agro-climatic zones, quantitative surveys with beneficiaries, extensive stakeholder consultations at the central, state, district, and block levels, and secondary data analysis from official records and scheme Management Information System (MIS). The study report indicated that the SMAM has showed enhanced alignment with smallholder needs, particularly through the availability of rental machinery. Agricultural mechanization has been viewed as a critical intervention for improving farm productivity and reducing labour constraints. As informed by Indian Council of Agricultural Research (ICAR), the farm power availability of India increased from 0.372 kW/ha in 1971-72 to 3.045 kW/ha in 2021-22.

Annexure-I

State-wise and year-wise number of beneficiaries under “financial assistance to farmers for procurement of farm machinery and equipments on individual ownership basis” component of SMAM

State	Number of beneficiaries				
	2021-22	2022-23	2023-24	2024-25	2025-26
Andhra Pradesh	*	*	*	25187	20300
Arunachal	12160	4541	2241	3741	3785
Assam	*	131	2	51	1597
Bihar	*	5	2101	8875	34350
Chhattisgarh	18297	19276	2918	3635	3472
Goa	1306	*	*	*	134
Gujarat	518	1601	369	3907	9148
Haryana	*	2285	*	*	*
Himachal Pradesh	3635	2874	157	2129	1206
Jammu & Kashmir	*	558	1752	1574	1246
Jharkhand	19871	*	*	*	*
Karnataka	31130	23234	14675	24504	53442
Kerala	27690	29755	28047	26834	16321
Madhya Pradesh	56130	35100	30250	30441	7076
Maharashtra	14914	30031	23314	7258	30167
Manipur	113	1766	1838	*	841
Meghalaya	50	187	*	486	705
Mizoram	1772	45	1604	159	1139
Nagaland	167	4600	3932	3526	6109
Orissa	424	494	9015	22824	19005
Punjab	*	1551	966	2669	692
Rajasthan	103	2345	6579	9801	24136
Sikkim	775	752	769	1835	3659
Tamil Nadu	3741	7732	39533	20647	19726
Telangana	*	*	*	*	15065
Tripura	12	6285	9827	11444	12333
Uttar Pradesh	5526	9962	12620	12179	12709
Uttarakhand	*	7832	3221	4876	6694
West Bengal	*	514	1070	3229	15786
Puducherry	*	219	*	*	*
TOTAL	198334	193456	196800	231811	320843

* Component not implemented by States

Annexure-II

The component of financial assistance to farmers for procurement of farm machinery and equipments on individual ownership basis has not been implemented by the State of Andhra Pradesh during 2021-22, 2022-23 and 2023-24.

District-wise number of beneficiaries in the State of Andhra Pradesh under “Financial assistance to farmers for procurement of farm machinery and equipments on individual ownership basis” component of SMAM for 2024-25 & 2025-26

S. No.	District	No. of beneficiaries	
		2024-25	2025-26
1	Alluri Sitharama Raju	351	284
2	Anakapalli	1011	258
3	Anantapur	1072	1853
4	Annamayya	979	319
5	Bapatla	1062	779
6	Chittoor	979	360
7	Dr.B.R.Ambedkar Konaseema	521	173
8	East Godavari	675	414
9	Eluru	915	877
10	Guntur	1331	758
11	Kakinada	688	387
12	Krishna	1022	925
13	Kurnool	1125	1921
14	Markapuram	0	742
15	Nandyal	963	1438
16	NTR	867	692
17	Palnadu	1268	1610
18	Parvathipuram Manyam	920	346
19	Polavaram	0	147
20	Prakasam	1258	795
21	S.P.S.R Nellore	1451	769
22	Sri Sathya Sai	1021	666
23	Srikakulam	1405	680
24	Tirupati	1679	610
25	Visakhapatnam	117	36
26	Vizianagaram	867	459
27	West Godavari	709	244
28	Y.S.R	931	1786
	TOTAL	25187	20329